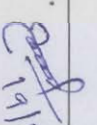


PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

Name of the Officer (In Full) : HARENDRA SINGH NAG
Date of Birth : 30/08/1978 (Thirty August Nineteen Seventy Eight)
Present Post held : 2nd Civil Judge, Class-II, Dantewada (C.G.)

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1. Village- Jaitgiri Tehsil-Bakawand Distt-Bastar (C.G.)	Ancestral Residential House	1.5 Acres Agricultural land 5 Acres Agricultural land	Father Mother	Ancestral Purchase
2. Village-Ulnaar Tehsil-Bakawand Distt-Bastar (C.G.)		3 Acres Agricultural land	Mother	Purchase
3. Aamaguda, Lalbag Jagdalpur, Distt-Bastar(C.G.)		Diverted/Residential Plot 660 Square Feet	Mother	Purchase
4. Naveen Kangoli, Jagdalpur, Distt-Bastar(C.G.)	Residential House 1500 Square Feet		Own Name	Purchase
5. Rajendra Nagar Ward, Jagdalpur, Distt-Bastar(C.G.)	Residential House 560 Square Feet		Father	Displacement
		Diverted/Residential Plot 560 Square Feet	Own Name	Displacement
Movable Property (Valued Above 25,000/- of Rs.)				


 HARENDRA SINGH NAG
 द्वितीय व्यवहार दफ्तरवाड़ा (क.ग.)
 दक्षिण बस्तर

Name of Articles

1

1. Motor Cycle ,
2. Laptop,

Jewellery (Worth Rs.)

Jewellery (Lump Sum)

-----Nil-----

Shares/Debentures

Name of Issuing Company

1

No. of Shares

2

-----Nil-----

-----Nil-----

Life Insurance Policy & Others

Name of Issuing Company

1

Amount

2

1. Life Insurance Corporation of India

Annual Premium- Rs. 48,000.00/-

Bank Deposits/Securities & Investments

Name of Bank

1

City

2

Amount

3

1) Fixed Deposites

-----Nil-----

-----Nil-----

-----Nil-----

2) Savings Bank A/Cs

State Bank of India

Jagdulpur

Rs.- 48,000/-

3) PPF

-----Nil-----

-----Nil-----

-----Nil-----

4) GPF/CPS

NSDL-CRA

Mumbai

Rs.-18,477/-

5) NSS

-----Nil-----

-----Nil-----

-----Nil-----

6) Others

-----Nil-----

-----Nil-----

-----Nil-----

1. In case where it is not possible to asses the value accurately the approximate value in relation to present condition may be indicated
Note:- The expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965.

Signature & Date

19-2-13
द्वितीय व्यवहार न्यायाधीश वर्ग-2
दक्षिण बरतार दफ्तेर 2 का (उ.ग.)